


NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

19

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/715/2017  
NAME OF THE PETITIONER(S) : RKTC LOGISTICS PVT LTD  
NAME OF THE RESPONDENT(S) : DREAMS SYSTEMS PVT LTD  
UNDER SECTION : 9 RULE 6

S.No.	Name (in Capital)	Represented by	Signature
1.	Preethi. S. Arasu Rep. Counsel for Respdt		

**ORDER**

Counsel for petitioner/Financial Creditor present and filed an affidavit stating that the notice sent to the corporate debtor returned unserved with an endorsement 'left'. Counsel for petitioner is directed to send notice by way of newspaper publication and file proof of the same on the next date of hearing. Put up on 12.02.2018.

  
(S VIJAYARAGHAVAN)  
Member(Technical)

  
(K ANANTHA PADMANABHA SWAMY)  
Member(Judicial)